

**Potato Seeds from Burma**

724. { Shri Ram Harkh Yadav:  
 { Shri Murlī Manohar:  
 { Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that India has signed an agreement to purchase a large quantity of potatoes from Burma for seed purposes;

(b) if so, the quantity of potatoes stipulated for purchase; and

(c) the terms of the agreement?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) to (c). The State Trading Corporation is arranging, on an *ad hoc* basis, import of seed potatoes from Burma for supplying Co-operative Societies of Growers in different States. Quantity of seeds proposed to be imported during this season, is 40,000 maunds worth Rs. 10 lakhs.

**Adviasis of Maharashtra**

725. { Shri D. S. Patil:  
 { Shri Kamble:

Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that the Members of Parliament from Maharashtra State have submitted a memorandum on the 22nd September, 1964 to the Prime Minister regarding the problems of Adviasis of Maharashtra; and

(b) if so, the action taken thereon?

**The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar):** (a) Yes, Sir.

(b) The main points made were:—

- (i) that there should be a separate Commissioner for Scheduled Tribes; and

- (ii) revision of the list of Scheduled Tribes, with special reference to the Maharashtra State.

The question whether there should be an exclusive Commissioner for Scheduled Tribes was carefully examined, and it was considered that a separate Commissioner was not necessary. As regards revision of the lists of Scheduled Tribes, this matter is under examination. In this connection attention is invited to the reply given to Unstarred Question No. 2379 in the Lok Sabha on the 22nd April, 1964.

**Rabi Seeds for Maharashtra**

726. Shri D. S. Patil: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there was a great demand of rabi seeds from the Government of Maharashtra; and

(b) if so, the quantity of various seeds supplied to meet the demand?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) and (b). With a view to ensuring supply of Rabi seeds to farmers at a reasonable price, the Government of Maharashtra asked for the assistance of the Government of India in the supply of 5000 tonnes of wheat seed only. This quantity was allocated to them in full from Punjab. Against this, 3000 tonnes were despatched to Maharashtra upto 25th November, 1964.

**Delimitation Commission in Madhya Pradesh**

727. Shri Radhelal Vyas: Will the Minister of Law be pleased to state:

(a) whether it is a fact that in the absence of Associate Members, some other persons met the Chairman and the Members of the Delimitation Commission regarding the delimitation of